Statement

Details of Single Lane Highways in Rajasthan

SI.	NH	Reach	Length	Project	Target date
No.	No.		in km	outlay/sanctioned	for
				cost (Rs. in crores)	completion
1.	11-A	Km 22.0 to 45.0	23.00	56.98	November, 2012
2.	90	Km 0 to 5, km 11 to 31, Km 50 to 51, km 57 to 59.1 km 64.25 to 88.5 (Baran-Aklera road)	52.35	122.08	December, 2012
3.	65	Km 95/200 to 96/0, km 97/0 to 129/0 & km 141/0 to 153/0	44.80	The stretches from part of the projects identified for two laning with paved shoulder and therefore it is too early to indicate the outlay. The NHDP	
4.	89	Km 78/0 to 85/0	7.00	projects are expected to be completed by 2015.	

Number and Length of NHs in Rajasthan

 \dagger 1932. SHRI ASHK ALI TAK : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of approved National Highways in Rajasthan and the local length thereof;
- (b) whether any proposal to approve new National Highways for the State of Rajasthan is under consideration with the Central Government, if so, the details thereof; and
 - (c) by when the approval is likely to be given by Government?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) There are twenty one approval National Highways in Rajasthan. The total length of these National Highways is 5721.70 km.

(b) The Government of Rajasthan has submitted 26 proposals for declaring approximately 4718 km of state roads of Rajasthan at National Highways. Details of these proposals are given in Statement (See below).

[†]Original notice of the question was received in Hindi.

(c) Expansion of National Highway network is a continuous process and declaration of new National, Highways is taken up from time to time depending upon requirement of connectivity, interse priority and availability of funds;

Statement

Details of proposals of National Highways in Rajasthan

SI.No.	Proposed NHs	Length (in km)
4		· , ,
1	2	3
1.	Mathura-Bharatpur road	40
2.	Nasirabad-Devli road	95
3.	Kotputli-Sikar road	125
4.	Khairwada-Doongarpur-Banswara-Ratlam road	210
5.	Swarup-Ganj-Kotra-Som-Kherwada road	147
6.	Faludi-Nagore road	140
7.	Shridungargarh-Sardarshahar-Pulasar-Jasarasar	115
8.	Sawaimadhopur-Shivpuri (MP)	44
9.	Koshi-Kama-Deeg-Bharatpur-Roopwas-Dholpur	139
10.	Gaumti-Chauraha-Desuri-Sadri-Ahor-Jalore-Barmer	306
11.	Phalodi-Balotra-Jalore-Sirohi	343
12.	Nagaur-Deedwana-Khur-Sikar	176
13.	Kirki Chowki-Bhinder-Saiulumber-Aspur-Durgapur	146
14.	Hodel-Punhana-Nharatpur-Roopwas-Dholpur	202
15.	Chandwaji-Chomu-Bagru on NH-8	171
16.	Sirohi-Mandar-Deesa (Gujarat)	68
17.	Gurgaon-Alwar-Sariska-Dausa-Sawaimadhopur	248
18.	Barmer (NH-15)-Jalore-Ahor-Sdri-Desuri-Gaumati ka Chauraha-Kankroli-Bhilwara-Mandalgarh	446
19.	Jaipur (NH-8)-Jobner-Kuchaman-Nagaur-Phalodi (NH-15)	336

1	2	3
20.	Mathua (NH-3)-Bharatpur-Banyana-Bhadoti-Sawaimadhopur- Palighat-Itawa-Mangrol-Baran (NH-76)	332
21.	Bharatpur (NH-11)-Alwar-Bansur-Kotputli-Neem Ka Thana-Sikar-Salasar (NH-65)	301
22.	Fetehpur (NH-11)-Jhunjhunu-Chirawa-Singhana-Namol-Rewari (NH-8)	164
23.	Pratapgarh (NH-113)-Dungarpur-Bichiwada (NH-8)	226
24.	Jaipur (NH-12)-Diggi-Kekri-Shahpura-Mandal-Bhilwara (NH-79)	123
25.	Pali-Udaipur road	-
26.	Gomati Chauraha (NH-8) to Pali City <i>via</i> Nodal (NH-14) SH-16 and SH-67	45
	Sub Total:	4718

Compensation to State Governments for land given to NHAI Projects

1933.SHRI PARSHOTTAM KHODABHAI RUPALA: Will the Minister of TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is any demand raised by State Governments for compensation to hand over Government land to National Highways Authority of India for their projects; and
- (b) the steps being taken by his Ministry for compensation of land of State Government for highways projects?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Yes, Sir. Some State Governments insist on payment of compensation for their land.

(b) The National Highways Authority of India (NHAI) has a mandate to develop the National Highways under the National Highways Act 1988 and the NHAI is acquiring the land for the same on behalf of the Union Government. Considering the importance of the National Highways Development